## Bills Introduced [Shri R. K. Khadilkar]

- (xiii) The Specified Goods (Prevention of Illegal Export) Amendment Rules, 1969 published in Notification No. G.S.R.
   2154 (English version) and G.S.R.
   2155 (Hindi version) in Gazette of India dated the 6th September, 1969 together with an explanatory memorandum.
- (xiv) G. S. R. 2155 published in Gazette of India dated the 6th September, 1969 together with an explanatory memorandum.
- (xv) G. S. R. 2216 (English version) and G. S. R. 2217 (Hindi version) published in Gazette of India dated the 13th September, 1969 together with an explanatory memorandum.
- (xvi) G. S. R. 2218 published in Gazette of India dated the 13th September, 1969 together with an explanatory memorandum.
- (xvii) G. S. R. 2267 (English version) and G.S.R. 2270 (Hindi version) published in Gazette of India dated the 20th September. 1969 together with an explanatory memorandum.
- (xviii) G. S. R. 2268 (English version) and G. S. R. 2269 (Hindi version) published in Gazette of India dated the 20th September, 1969.
- (xix) G. S. R. 2271 (Hindi version) published in Gazette of India dated the 20th September, 1969 together with an explanatory memorandum.
- (xx) G. S. R. 2289 (Hindi version) published in Gazette of India dated the 27th September, 1969.
- (xxi) The Passengers (Non-Tourist) Baggage (Second Amendment) Rules, 1969, published in Notification No. G.S.R. 2292 in Gazette of India dated the 27th September, 1969.
- (xxii) G. S. R. 2383 (Hindi version) published in Gazette of India dated the 11th October, 1969.
- (xxiii) G. S. R. 2437 published in Gazette

- of India dated the 18th October, 1969 containing corrigendum to Notification No. G. S. R. 2292 dated the 27th September, 1969 together with an explanatory memorandum.
- (xxiv) G. S. R. 2512 (English version) and G. S. R. 2514 (Hindi version) published in Gazette of India dated the 1st November, 1969 together with an explanatory memorandum.
- (xxv) G. S. R. 2513 (English version) and G. S. R. 2515 (Hindi version) in Gazette of India dated the 1st November, 1969 together with an explanatory memorandum.
- (xxvi) S. O. 4073 (English version) and S.O. 4074 (Hindi version) published in Gazette of India dated the 11th October, 1969 together with an explanatory memorandum. [Placed in Library. Sec No. LT—1950/69.]
- (10) A copy of Notification No. G.S.R. 2363 published in Gazette of India dated 30th September, 1969, issued under section 90 of the Income-tax Act, 1961 and section 24A of the Companies (Profits) Surtax Act, 1964 regarding giving effect to the convention between the Government of India and the Government of the United Arab Republic for the avoidance of double taxation with respect to taxes on income. [Placed In Library See. No. LT—1951/69]

## NOTIFICATION UNDER ESSENTIAL SERVICES MAINTENANCE ACT, 1968

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, DEVELOPMENT AND COMMUNITY CO-OPERATION (SHRI ANNASAHIB SHINDE): I beg to lay on the Table under sub-section (2) of section 2 of the Essential Services Maintenance Act, 1968, a copy of Notification No. G. S R. 2366 (English version) and G.S.R. 2367 (Hindi version) published in Gazette of India dated the 3rd October, 1969 declaring the service in the Food Corporation of India to be an essential service for the purposes of the said Act. [Placed in Library. See No. LT-1952/69 ]